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CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

29.1.2007

OA 349/2005

Mr.C.B.Sharma, counsel for applicant.
None present for respondents.

It is a DB matter. Let the matter be listed
on 22.3.2007.

IR to continue till the next date.

(M.L. CHAUHAN)
MEMBER (J)

vk

22-3-07

Mr. C. B. Sharma counsel for applicant
Mr. S. S. Hansan counsel for respd.

Heard. The OA has been
disposed of by a separate order

(J.P. Shukla)
Administrative Member

(Kuldip Singh)
Vice Chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH

Jaipur, this the 22nd day of March, 2007

ORIGINAL APPLICATION No. 349/2005

CORAM:

HON'BLE MR. KULDIP SINGH, VICE CHAIRMAN
HON'BLE MR. J.P.SHUKLA, MEMBER (ADMV)

Khem Chand Saini
s/o Shri Mohan Lal Saini,
aged about 48 years,
r/o Naya Bebdi Walon Ka Kua,
Manna Ka Road, Alwar
and presently working as Wireman (Electrical)
O/o Senior Superintendent of Post Offices,
Alwar Postal Division,
Alwar

.. Applicant

(By Advocate: Shri C.B.Sharma)

Versus

1. Union of India through
its Secretary to the Government of India,
Department of Posts,
Ministry of Communications,
Dak Bhawan,
New Delhi.
2. Chief Post Master General,
Rajasthan Circle,
Jaipur.
3. Sr. Superintendent of Post Offices,
Alwar Postal Division,
Alwar.
4. Post Master Alwar Head Post Office, Alwar


.. Respondents

(By Advocate: Shri S.S.Hasan)

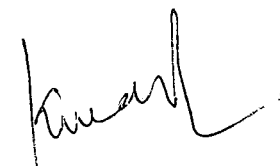


O R D E R (ORAL)

The applicant has filed this OA seeking directions to the respondent not to reduce pay scale of the applicant and not to recover the so called excess payment. He has also filed another OA No. 128/2005 seeking higher pay scale, which was listed for hearing today. Since we have allowed the OA No.128/2005 filed by the applicant seeking higher pay scale of Rs. 950-1500, no order is required to be passed in this OA and the same is accordingly disposed of with no order as to costs.


(J.P. SHUKLA)

Administrative Member


(KULDIP SINGH)

Vice Chairman

R/